

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1441 of 2019

IN THE MATTER OF:

Moolsons Holding Pvt. Ltd.

...Appellant

Versus

Zenal Construction Pvt. Ltd.

...Respondent

**For Appellant: Mr. Shnatanu Chaturvedi and Ms. Moulshree Shulka,
Advocates.**

**For Respondent: Ms. Niharika S. Rathore and Mr. Aditya Sharkar,
Advocates.**

O R D E R

05.03.2020 Learned counsel for Respondent wants to file Reply Affidavit, same be filed within two weeks. Rejoinder, if any, may be filed within a week thereafter.

List the Appeal 'For Admission (After Notice)' on **20th April, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)